



आयुक्त सीमा-शुल्क-II का कार्यालय,
OFFICE OF THE COMMISSIONER OF CUSTOMS-II,
हवाई विशेष कार्गो आयुक्तालय, कूरियर सेल,
AIRPORT SPECIAL CARGO COMMISSIONERATE, COURIER CELL,
सहार, अंधेरी (पूर्व), मुंबई - ४०० ०९९
SAHAR, ANDHERI (EAST), MUMBAI - 400 099

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F. No. APSC/CUS/50/CC/157/2020-21

तारीख/Date: 27.07.2020

PUBLIC NOTICE NO. 13 /2020-21

In exercise of the powers conferred by Section 45(1) and 141 (2) of the Customs Act, 1962, I, Dr. Sanjay Kumar Agarwal, Principal Commissioner of Customs, APSC, Mumbai, hereby appoint M/s Mumbai International Airport Limited (MIAL), Mumbai as the "Custodian" of the goods imported through Courier mode at Chhatrapati Shivaji Maharaj International Airport (CSMI), Mumbai until the goods are cleared for home consumption or are warehoused or are transshipped in accordance with the provisions of the Chapter VIII of the Customs Act, 1962 and for exports goods through Courier mode at Chhatrapati Shivaji Maharaj International Airport (CSMI), Mumbai as per applicable provisions in this regards.

2. M/s Mumbai International Airport Limited (MIAL), Mumbai, as the Custodian of the goods, shall abide by all the provisions of the Customs Act, 1962, Handling of Cargo in Customs Areas Regulations, 2009, and other regulations, notifications, orders issued under Customs Law or any other law.

3. The duration of appointment of M/s Mumbai International Airport Limited (MIAL), Mumbai, as the Custodian shall remain valid for a period of two years from 01.08.2020 unless otherwise suspended/revoked/cancelled prior to the expiry of the said period.

4. The Commissioner of Customs, APSC, Mumbai shall have the Right to review the appointment of M/s Mumbai International Airport Limited (MIAL), Mumbai, as the Custodian anytime for failure to comply with any of the Regulations of the "Handling of Cargo in Customs Areas Regulations, 2009 or as per the directions of the Government of India.

27/7/20

(डॉ. संजय कुमार अग्रवाल/ (Dr. Sanjay Kumar Agarwal)
प्रधान आयुक्त सीमा-शुल्क, (ए.पी.एस.सि.)
Principal Commissioner of Customs, APSC
मुंबई विभाग-III, Mumbai Zone-III

Copy to:

1. The Chief Commissioner of Customs, Mumbai Zone-III.
2. Commissioner of Customs, APSC Commissionerate, Mumbai Zone-III, Mumbai.
3. M/s Mumbai International Airport Limited (MIAL), Mumbai
4. Office Copy.